

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.01/AM21
(HELD ON 23.04.2020)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 01/87-NC-7/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 23.04.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 18 dated 26.02.2019 since uploaded on DGFT website.

ONLINE CASES

1	Case No.:146/24/87-ALC1/2018	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00952/AM19/	RLA File :03/95/040/00065/AM17/	Lic.No/Date:0310804191 26.04.2016	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

2	Case No.:8/16/87-ALC1/2018	Party Name:TEGA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				

3	Case No.: 318/24/87-ALC1/2018	Party Name:KEY EXPORTS,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/01124/AM19/	RLA File :03/94/040/01001/AM19/	Lic.No/Date:0310827208 21.02.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Ministry of Environment and Forests.				

4	Case No.: 17/5/87-ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00128/AM20/	RLA File :34/24/040/00344/AM19/	Lic.No/Date:3410045162 21.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

5	Case No.: 3/5/87-ALC1/2019	Party Name:PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00114/AM20/	RLA File :09/24/040/00072/AM20/	Lic.No/Date:0910067554 21.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

6	Case No.: 31/5/87-ALC1/2019	Party Name:MOTIBA SILICONE PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00142/AM20/	RLA File :08/24/040/00077/AM20/	Lic.No/Date:0810145401 29.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

7	Case No.: 34/5/87-ALC1/2019	Party Name:PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00145/AM20/	RLA File :09/24/040/00087/AM20/	Lic.No/Date:0910067602 30.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

8	Case No.: 35/5/87-ALC1/2019	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00146/AM20/	RLA File :02/24/040/00024/AM20/	Lic.No/Date:0210209210 30.05.2019	

दिनेश कुमार / DINESH KUMAR
 उप निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.

9	Case No.:51/5/87-ALC1/2019	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00162/AM20/	RLA File :02/24/040/00034/AM20/	Lic.No/Date:0210209234 10.06.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.

10	Case No.:67/5/87-ALC1/2019	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00178/AM20/	RLA File :02/24/040/00037/AM20/	Lic.No/Date:0210209255 14.06.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.

11	Case No.:6/8/87-ALC1/2019	Party Name:TANGERINE DESIGN PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Approved
	HQ File :01/87/050/00193/AM20/	RLA File :05/24/040/00165/AM20/	Lic.No/Date:0510411046 25.06.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license on repeat basis as per DPIIT comments given in Case No. 39/2/87-ALC1/2019 in the Norms Committee-VII Meeting No. 11 held on 06.11.2019:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY Recommended
PU BELT - 38 MM CUT RND NON REVERSIBLE FINISH SIZE 43-61 INCH WITH (net content 4816.36 sq mts)	100000 Number	SYNTHETIC PU LEATHER [RELEVANT THICKNESS]	5153.51Sq.mt.
		METAL BUCKLE (RELEVANT)	Net+1%
PU BELT - 38 MM CUT EDGE REVERSIBLE FINISH SIZE 40-58 INCH (net content 10864.31 sq mts)	120000 Number	SYNTHETIC PU LEATHER [RELEVANT THICKNESS]	11630.24Sq.mt.
		METAL BUCKLE (RELEVANT)	Net+1%
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

Case No.: 21/8/87-ALC1/2019	Party Name:GOLDEN ROLLS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
HQ File :01/87/050/00208/AM20/	RLA File :33/24/040/00009/AM20/	Lic.No/Date:3310030559 28.06.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. In export description, net import content of 36 MT in export item-1 and 108 MT in export item-2 is indicated. It is to be confirm whether it is dry rubber content or Rubber compound. 2. Complete calculation for requirement of each raw material in manufacturing export item 1 and 2 indicating wastage of each raw material separately.			

Case No.: 36/8/87-ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
HQ File :01/87/050/00223/AM20/	RLA File :03/95/040/00077/AM20/	Lic.No/Date:0310830155 08.07.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			

Case No.: 39/8/87-ALC1/2019	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
HQ File :01/87/050/00226/AM20/	RLA File :03/94/040/00301/AM20/	Lic.No/Date:0310830273 12.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)			

Case No.: 58/8/87-ALC1/2019	Party Name:TANGERINE DESIGN PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
HQ File :01/87/050/00245/AM20/	RLA File :05/24/040/00246/AM20/	Lic.No/Date:0510411359 25.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

16	Case No.: 65/8/87-ALC1/2019	Party Name: TIME TECHNOPLAST LTD.	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00252/AM20/	RLA File :03/95/040/01385/AM19/	Lic.No/Date:0310830636 29.07.2019	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.				
17	Case No.: 88/8/87-ALC1/2019	Party Name: VACMET INDIA LTD.	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00275/AM20/	RLA File :06/24/040/00027/AM20/	Lic.No/Date:0610039261 07.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Production/Consumption data for starting raw material i.e. PTA & MEG for last 2 years dully certified by GST authority				
18	Case No.: 91/8/87-ALC1/2019	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00278/AM20/	RLA File :04/24/040/00057/AM19/	Lic.No/Date:0410165949 08.08.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				
19	Case No.: 92/8/87-ALC1/2019	Party Name: RMG POLYVINYL INDIA LTD.	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00279/AM20/	RLA File :05/24/040/00260/AM20/	Lic.No/Date:0510411472 08.08.2019	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.				
20	Case No.: 3/11/87-ALC1/2019	Party Name: APOLLO PIPES LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00321/AM20/	RLA File :05/23/040/00209/AM20/	Lic.No/Date:0510411684 29.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of Import items at Sl.No. 4-7 b) Any indigenous with quantity may be indicated.				



21	Case No.: 4/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00322/AM20/	RLA File :05/23/040/00210/AM20/	Lic.No/Date:0510411685 29.08.2019	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of Import items at Sl.No. 4-7 b) Any indigenous with quantity may be indicated.			

22	Case No.: 5/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00323/AM20/	RLA File :05/23/040/00211/AM20/	Lic.No/Date:0510411686 29.08.2019	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of Import items at Sl.No. 4-7 b) Any indigenous with quantity may be indicated.			

	Case No.: 6/11/87-ALC1/2019	Party Name:CEAT LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Approved
	HQ File :01/87/050/00324/AM20/	RLA File :03/94/040/00380/AM20/	Lic.No/Date:031083132 4 30.08.2019	
	Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/8/2020/-TSW dated 21.04.2020, Committee decided to ratify license as under:			

2	EXPORT ITEM	QUANTITY	S. No.	IMPORT ITEM	Quantity recommended for 100 MT. of export product
3				Truck Bus Radial Tyres (Tube less)	
				1. Natural Rubber	
				2. Bromo butyl Rubber	
				3. Synthetic Rubber SBR 1502	
				4. Synthetic Rubber SBR 1723	
				5. Synthetic Rubber SSBR	
				6. Synthetic Rubber PBR	
				7. Nylon Tyre Cord Fabric – Dipped	
				8. Carbon Black	
				9. Synthetic Resin	
				10. Stearic Acid	
				11. Micro Crystalline Wax	
				12. Rubber Chemicals – Retarders	
				13. Structol	
				14. Silane	

		15.	Silica	3.19 MT
		16.	Misc Chemicals	1.34 MT
		17.	Manbond 680C	0.07 MT
		18.	Liquid Isoprene Rubber Trade Name: LIR 5	0.03 MT
		19.	Rubber Chemicals Antioxidant	1.00 MT
		20.	Rubber Chemicals Accelerator s	0.48 MT
		21.	Rubber process Oil	0.74 MT
		22.	Bead wire	Net to net basis
		23.	Insoluble Sulphur	1.05 MT
		24.	Steel Tyre Cord	17.27 MT
		25.	Zinc Oxide	2.32 MT
Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 9, to 11, 13 to 18 and 25) as per general note 8 of the Hand book of Procedure, Vol. II.				
RA may take consequential action as per Policy / Procedures				

	Case No.:14/11/87- ALC1/2019	Party Name:IMPEL EXPORTS	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
24	HQ File :01/87/050/00332/AM20/	RLA File :07/24/040/00121/AM20/	Lic.No/Date:0710115382 04.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

	Case No.:20/11/87- ALC1/2019	Party Name:ENTREMONDE POLYCOATERS LTD.	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
25	HQ File :01/87/050/00338/AM20/	RLA File :03/94/040/00438/AM20/	Lic.No/Date:0310831394 06.09.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case				

	Case No.:22/11/87- ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
26	HQ File :01/87/050/00340/AM20/	RLA File :34/24/040/00157/AM20/	Lic.No/Date:3410045439 09.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

	Case No.:28/11/87- ALC1/2019	Party Name:BENEXI VINYL PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
27	HQ File :01/87/050/00346/AM20/	RLA File :05/23/040/00235/AM20/	Lic.No/Date:0510411826 12.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for				

hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.

28	Case No.: 25/11/87-ALC1/2019	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00343/AM20/	RLA File :08/24/040/00178/AM20/	Lic.No/Date:0810146143 12.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

29	Case No.: 26/11/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00344/AM20/	RLA File :10/24/040/00050/AM20/	Lic.No/Date:1010060271 12.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

30	Case No.: 31/11/87-ALC1/2019	Party Name:EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00349/AM20/	RLA File :31/83/040/00080/AM20/	Lic.No/Date:3110067532 16.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

31	Case No.: 35/11/87-ALC1/2019	Party Name:SYNTHETIC PACKERS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00353/AM20/	RLA File :07/24/040/00134/AM20/	Lic.No/Date:0710115433 16.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

32	Case No.: 32/11/87-ALC1/2019	Party Name:R R KABEL LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00350/AM20/	RLA File :03/95/040/00465/AM20/	Lic.No/Date:0310831601 17.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

A. P. Kumar

33	Case No.: 36/11/87-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00354/AM20/	RLA File :08/24/040/00192/AM20/	Lic.No/Date:0810146204 18.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

34	Case No.: 43/11/87-ALC1/2019	Party Name:R R KABEL LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00361/AM20/	RLA File :03/95/040/00604/AM20/	Lic.No/Date:0310831697 23.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

35	Case No.: 44/11/87-ALC1/2019	Party Name:R R KABEL LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00362/AM20/	RLA File :03/95/040/00605/AM20/	Lic.No/Date:0310831698 23.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

36	Case No.: 60/11/87-ALC1/2019	Party Name:APOLLO INDUSTRIES	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00378/AM20/	RLA File :52/24/040/00032/AM20/	Lic.No/Date:5210043188 26.09.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case				

37	Case No.: 61/11/87-ALC1/2019	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00379/AM20/	RLA File :05/23/040/00252/AM20/	Lic.No/Date:0510411970 27.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

38	Case No.: 59/11/87-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00377/AM20/	RLA File :03/95/040/00510/AM20/	Lic.No/Date:0310831895 27.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

Dilip Kumar

39	Case No.: 64/11/87-ALC1/2019	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00382/AM20/	RLA File :24/24/040/00031/AM20/	Lic.No/Date:2410042876 01.10.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

40	Case No.: 73/11/87-ALC1/2019	Party Name:JAYSHRI PROPACK PVT. LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00391/AM20/	RLA File :08/24/040/00217/AM20/	Lic.No/Date:0810146311 10.10.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

41	Case No.: 79/11/87-ALC1/2019	Party Name:SHRINATH ROTO PACK PVT LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00397/AM20/	RLA File :09/24/040/00359/AM20/	Lic.No/Date:0910068075 11.10.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

42	Case No.: 5/14/87-ALC1/2019	Party Name:SRF LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00475/AM20/	RLA File :05/24/040/00498/AM20/	Lic.No/Date:0510412592 21.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

43	Case No.: 4/14/87-ALC1/2019	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00474/AM20/	RLA File :03/95/040/00811/AM20/	Lic.No/Date:0310832924 21.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				

44	Case No.: 9/14/87-ALC1/2019	Party Name:RAJIV PLASTICS PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00479/AM20/	RLA File :03/95/040/00822/AM20/	Lic.No/Date:0310832957 22.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for				

examination of the case by TEC(SK)				
	Case No.: 6/14/87-ALC1/2019	Party Name:VACMET INDIA LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
45	HQ File :01/87/050/00476/AM20/	RLA File :06/24/040/00063/AM20/	Lic.No/Date:0610039354 22.11.2019	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Production/Consumption data for starting raw material i.e. PTA & MEG for last 2 years dully certified by GST authority				
	Case No.: 11/14/87-ALC1/2019	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
46	HQ File :01/87/050/00481/AM20/	RLA File :07/24/040/00191/AM20/	Lic.No/Date:0710115744 26.11.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case				
	Case No.: 14/14/87-ALC1/2019	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
47	HQ File :01/87/050/00484/AM20/	RLA File :24/24/040/00039/AM20/	Lic.No/Date:2410042935 27.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				
	Case No.: 16/14/87-ALC1/2019	Party Name:CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
48	HQ File :01/87/050/00486/AM20/	RLA File :05/23/040/00328/AM20/	Lic.No/Date:0510412682 28.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				
	Case No.: 17/14/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
49	HQ File :01/87/050/00487/AM20/	RLA File :10/24/040/00072/AM20/	Lic.No/Date:1010060330 28.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				



50	Case No.:15/14/87-ALC1/2019	Party Name:ORNATE PLASTICS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00485/AM20/	RLA File :24/24/040/00038/AM20/	Lic.No/Date:2410042938 28.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

51	Case No.:18/14/87-ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00488/AM20/	RLA File :34/24/040/00264/AM20/	Lic.No/Date:3410045665 29.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

52	Case No.:22/14/87-ALC1/2019	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00492/AM20/	RLA File :03/94/040/00704/AM20/	Lic.No/Date:0310833168 03.12.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

53	Case No.:3/17/87-ALC1/2019	Party Name:OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00549/AM20/	RLA File :05/24/040/00643/AM20/	Lic.No/Date:0510413270 09.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				

54	Case No.:1/17/87-ALC1/2019	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00547/AM20/	RLA File :08/24/040/00296/AM20/	Lic.No/Date:0810146964 09.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

55	Case No.:2/17/87-ALC1/2019	Party Name:UMASREE TEXPLAST PVT. LTD.,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00548/AM20/	RLA File :08/24/040/00289/AM20/	Lic.No/Date:0810146965 09.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for				

hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.

56	Case No.: 5/17/87- ALC1/2019	Party Name:VINYL TUBES PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00551/AM20/	RLA File :05/24/040/00650/AM20/	Lic.No/Date:0510413332 15.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

57	Case No.: 9/17/87- ALC1/2019	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00555/AM20/	RLA File :52/24/040/00062/AM20/	Lic.No/Date:5210043303 16.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

58	Case No.: 6/17/87- ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00552/AM20/	RLA File :03/94/040/00776/AM20/	Lic.No/Date:0310834240 16.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				

59	Case No.: 8/17/87- ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00554/AM20/	RLA File :03/94/040/00810/AM20/	Lic.No/Date:0310834241 16.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				

60	Case No.: 7/17/87- ALC1/2019	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00553/AM20/	RLA File :05/24/040/00651/AM20/	Lic.No/Date:0510413358 16.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

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61	Case No.: 12/17/87-ALC1/2019	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00558/AM20/	RLA File :03/95/040/01027/AM20/	Lic.No/Date:0310834320 20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

62	Case No.: 13/17/87-ALC1/2019	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00559/AM20/	RLA File :03/95/040/01028/AM20/	Lic.No/Date:0310834321 20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

63	Case No.: 14/17/87-ALC1/2019	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00560/AM20/	RLA File :56/24/040/00011/AM20/	Lic.No/Date:5610005792 20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				

64	Case No.: 11/17/87-ALC1/2019	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00557/AM20/	RLA File :03/95/040/01021/AM20/	Lic.No/Date:0310834319 20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				

65	Case No.: 17/17/87-ALC1/2019	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00563/AM20/	RLA File :03/94/040/00864/AM20/	Lic.No/Date:0310834356 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				

66	Case No.: 18/17/87-ALC1/2019	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00564/AM20/	RLA File :03/94/040/00865/AM20/	Lic.No/Date:0310834360 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM)				



67	Case No.: 19/17/87-ALC1/2019	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00565/AM20/	RLA File :03/94/040/00870/AM20/	Lic.No/Date:0310834362 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT				

68	Case No.: 21/17/87-ALC1/2019	Party Name:GOLDEN ROLLS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00567/AM20/	RLA File :33/24/040/00029/AM20/	Lic.No/Date:3310030646 21.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

69	Case No.: 16/17/87-ALC1/2019	Party Name:THOMSON RUBBERS INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00562/AM20/	RLA File :10/24/040/00091/AM20/	Lic.No/Date:1010060378 21.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

70	Case No.: 20/17/87-ALC1/2019	Party Name:JESONS INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00566/AM20/	RLA File :03/94/040/00891/AM20/	Lic.No/Date:0310834381 22.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

71	Case No.: 1/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00621/AM20/	RLA File :08/24/040/00380/AM20/	Lic.No/Date:0810147361 28.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

72	Case No.: 2/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00622/AM20/	RLA File :08/24/040/00381/AM20/	Lic.No/Date:0810147362 28.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per				

Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019

73	Case No.: 3/1/87-ALC1/2020	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00623/AM20/	RLA File :08/24/040/00383/AM20/	Lic.No/Date:0810147365 28.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

74	Case No.: 4/1/87-ALC1/2020	Party Name:LORVEN FLEX & SACK INDIA PVT LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00624/AM20/	RLA File :09/24/040/00573/AM20/	Lic.No/Date:0910068539 02.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

75	Case No.: 5/1/87-ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00625/AM20/	RLA File :02/24/040/00198/AM20/	Lic.No/Date:0210209810 02.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

76	Case No.: 6/1/87-ALC1/2020	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00626/AM20/	RLA File :52/24/040/00076/AM20/	Lic.No/Date:5210043355 04.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

77	Case No.: 7/1/87-ALC1/2020	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00627/AM20/	RLA File :03/94/040/01035/AM20/	Lic.No/Date:0310835223 05.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

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78	Case No.: 8/1/87-ALC1/2020	Party Name:POOJA PLASTO COLOUR PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00628/AM20/	RLA File :05/24/040/00745/AM20/	Lic.No/Date:0510413787 05.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

79	Case No.: 10/1/87-ALC1/2020	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00630/AM20/	RLA File :34/24/040/00364/AM20/	Lic.No/Date:3410045929 05.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

80	Case No.: 9/1/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00629/AM20/	RLA File :34/24/040/00380/AM20/	Lic.No/Date:3410045934 05.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

81	Case No.: 13/1/87-ALC1/2020	Party Name:GRP LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00633/AM20/	RLA File :03/94/040/01046/AM20/	Lic.No/Date:0310835325 09.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

82	Case No.: 14/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00634/AM20/	RLA File :03/95/040/01174/AM20/	Lic.No/Date:0310835337 09.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter				

83	Case No.: 11/1/87-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00631/AM20/	RLA File :03/95/040/01140/AM20/	Lic.No/Date:0310835303 09.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per				



Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019

84	Case No.: 12/1/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00632/AM20/	RLA File :03/95/040/01144/AM20/	Lic.No/Date:0310835304 09.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

85	Case No.: 15/1/87-ALC1/2020	Party Name:CHECKPOINT APPAREL LABELING SOLUTIONS (I) PVT.LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00635/AM20/	RLA File :04/24/040/00194/AM20/	Lic.No/Date:0410166604 10.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

86	Case No.: 17/1/87-ALC1/2020	Party Name:HOODS CORPORATION	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00637/AM20/	RLA File :02/24/040/00201/AM20/	Lic.No/Date:0210209819 11.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

87	Case No.: 16/1/87-ALC1/2020	Party Name:ORSON CHEMICALS	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00636/AM20/	RLA File :03/95/040/01122/AM20/	Lic.No/Date:0310835347 11.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

88	Case No.: 18/1/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00638/AM20/	RLA File :13/24/040/00203/AM20/	Lic.No/Date:1310049547 13.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

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89	Case No.:19/1/87-ALC1/2020	Party Name:BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00639/AM20/	RLA File :05/23/040/00480/AM20/	Lic.No/Date:0510413879 16.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

90	Case No.:20/1/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00640/AM20/	RLA File :03/94/040/01041/AM20/	Lic.No/Date:0310835435 17.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

91	Case No.:21/1/87-ALC1/2020	Party Name:KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00641/AM20/	RLA File :31/83/040/00165/AM20/	Lic.No/Date:3110067717 17.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

92	Case No.:22/1/87-ALC1/2020	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00642/AM20/	RLA File :30/24/040/00099/AM20/	Lic.No/Date:3010105103 17.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

93	Case No.:23/1/87-ALC1/2020	Party Name:PRASPACK POLYMERS	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00643/AM20/	RLA File :08/24/040/00411/AM20/	Lic.No/Date:0810147516 19.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

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94	Case No.:25/1/87-ALC1/2020	Party Name: AVERY DENNISON INDIA PVT LTD	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00645/AM20/	RLA File :05/23/040/00488/AM20/	Lic.No/Date:0510413935 20.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

95	Case No.:30/1/87-ALC1/2020	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00650/AM20/	RLA File :05/23/040/00484/AM20/	Lic.No/Date:0510413957 20.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

96	Case No.:24/1/87-ALC1/2020	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00644/AM20/	RLA File :05/24/040/00776/AM20/	Lic.No/Date:0510413932 20.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

97	Case No.:29/1/87-ALC1/2020	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00649/AM20/	RLA File :03/95/040/01087/AM20/	Lic.No/Date:0310835547 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter				

98	Case No.:31/1/87-ALC1/2020	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00651/AM20/	RLA File :03/95/040/01124/AM20/	Lic.No/Date:0310835543 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter				

99	Case No.:32/1/87-ALC1/2020	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00652/AM20/	RLA File :03/95/040/01125/AM20/	Lic.No/Date:0310835544 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter				

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100	Case No.: 33/1/87- ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00653/AM20/	RLA File :03/95/040/01173/AM20/	Lic.No/Date:0310835546 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter				

101	Case No.: 26/1/87- ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00646/AM20/	RLA File :07/24/040/00311/AM20/	Lic.No/Date:0710116299 24.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

102	Case No.: 27/1/87- ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00647/AM20/	RLA File :07/24/040/00312/AM20/	Lic.No/Date:0710116300 24.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

103	Case No.: 28/1/87- ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00648/AM20/	RLA File :07/24/040/00313/AM20/	Lic.No/Date:0710116301 24.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

104	Case No.: 34/1/87- ALC1/2020	Party Name:HYDRAGUARD INTERNATIONAL PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00654/AM21/	RLA File :04/24/040/00204/AM20/	Lic.No/Date:0410166652 02.04.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019				

105	Case No.: 35/1/87- ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87- ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00655/AM21/	RLA File :03/94/040/01028/AM20/	Lic.No/Date:0310835590 11.04.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the				

application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019

106	Case No.: 36/1/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00656/AM21/	RLA File :03/94/040/01043/AM20/	Lic.No/Date:0310835587 11.04.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

107	Case No.: 38/1/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00658/AM21/	RLA File :50/24/040/00009/AM20/	Lic.No/Date:5010002677 13.04.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

108	Case No.: 39/1/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00659/AM21/	RLA File :50/24/040/00008/AM20/	Lic.No/Date:5010002676 13.04.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

109	Case No.: 37/1/87-ALC1/2020	Party Name:VACMET INDIA LTD.	Meet No/Date:1/87-ALC1/2020 23.04.2020	Status: Deferred
	HQ File :01/87/050/00657/AM21/	RLA File :06/24/040/00094/AM20/	Lic.No/Date:0610039473 13.04.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

Meeting ended with a vote of thanks to the Chair.

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